NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2017 AT 10.30 AM

> PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCA/60/2016

NAME OF THE PETITIONER

: Anil Kumar Poddar

NAME OF THE APPLICANT

: Hasti Finance Ltd

UNDER SECTION

: 196

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Applicant called but absent. The Registry has sent notices to the petitioner but it has been returned with an endorsement 'left'. It is otherwise clear from the previous orders that the petitioner had not caused his appearance for more than 4 hearings. It appears that the petitioner is not interested to pursue the matter. Therefore, the petition is dismissed in default.

(Ch. Md. Sharief Tarig)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)